

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/1741/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dhruvad Kashyap Das,
District & Sessions Judge,
Cachar, Silchar.

Dated Guwahati the 2nd March, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. JCD.I/18/23/1391, dtd 01.03.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **casual leave on 06.03.2023 along with station leave permission, with the official vehicle, at own cost, for the day.** Further, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

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JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-205/2013/1742/A, dated , 02-03-2023

Copy forwarded for information to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
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